

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH
COURT III

27. C.P.(IB)-1060(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2020**

NAME OF THE PARTIES:-Kishor KamlakarLonkar

V/S

Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present, list this matter on 24.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)